

(a) whether the Narasimham Committee has stipulated that the public financial institutions should give full support to existing managements in companies which are facing take-over bids or internal destabilisation;

(b) whether the Committee, in its final recommendations to Government, have mentioned that certain public institutions, while exercising their option, should take into account the record of a company to make sure that it conducted its affairs in a manner beneficial to all concerned including shareholders;

(c) the other recommendations made by the Narasimham Committee; and

(d) whether Government have accepted all the recommendations ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA) : (a) and (b) The Narasimham Committee have observed that the attitude of financial institutions in the case of take over bids/internal destabilisation should be to lend support to existing managements if, in their judgement, the existing managements, *inter alia*, have a record of having conducted the affairs of the company in a manner beneficial to all concerned, including the shareholders.

(c) and (d) The recommendations of the Committee relate to various aspects of the operations of financial institutions, including the policy in regard to convertibility clause and the role of nominee Directors. Government has, so far, accepted the recommendations relating to the convertibility clause and nominee Directors and suitable guide lines, effective from 1.3.1984 have been issued to the financial institutions.

#### **Nepal's Restrictions On Pocket Tours**

4572. SHRI B. V. DESAI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government of India have decided to raise the issue of restrictions imposed on the operations of foreign travel agents in Nepal by the Nepalese Government;

(b) if so, whether the curbs are likely to create problems for the travel trade in India which has been selling pocket tours of India and Nepal for the last two decades;

(c) if so, whether the new policy announced by the Nepalese Government on January 7, 1984 will greatly affect India;

(d) if so, whether the issue was taken up with the Nepalese Government;

(e) if so, the reaction of the Nepalese Government;

(f) whether any agreement in this regard has been reached;

(g) if not, the other measures Government propose to take ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) No Sir.

(b) to (g) Does not arise.

#### **United Nations Conference on Trade and Development**

4573. SHRI B. V. DESAI : Will the Minister of COMMERCE be pleased to state :

(a) whether in view of the share declaration in the growth rate of developing countries, the United Nations Conference on Trade and Development proposes to take into account the elements of extreme uncertainty faced by these countries while determining the strategy for the remaining years of the Third Development Decade ;

(b) if so, whether any meeting of the UNCTED was called recently ;

(c) if so, the subjects discussed ; and

(d) to what extent, it will benefit India and developing nations ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) to (d) International Development Decade Strategy (IDS) for the Third U. N. Development Decade, provides for review and appraisal of the IDS. A meeting of a high Level Inter-Governmental Group of Officials on the review and Appraisal of the IDS, at the sectoral level relating to UNCTED, was held from the 30th January to the 10th February, 1984. At the meeting the developing countries put forward specific proposals for adjusting the policy measures to ensure timely and effective implementation of the IDS. The negotiations remained inconclusive and are expected to be continued during the Thirteenth Special Session of the Trade and Development Board. To the extent appropriate measures are taken and goals and objectives of IDS are fulfilled, all developing countries including India would benefit.

सेंट्रल फाइनेंस डिपॉ, छिप्रोकी, इलाहाबाद में अनुसूचित जाति/अनुसूचित जनजाति के उम्मीदवारों के रूप में फर्जी व्यक्तियों की नियुक्ति

4574. श्री दया राम शाष्य : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अप्रैल, 1979 में सेंट्रल फाइनेंस डिपॉ, छिप्रोकी, इलाहाबाद में अनुसूचित जाति और अनुसूचित जनजाति के लिए रिक्त 51 पदों पर भर्ती की गई थी ;

(ख) यदि हां, तो अनुसूचित जाति और अनुसूचित जनजाति के वास्तविक

उम्मीदवारों की भर्ती किए जाने के बजाए, इन जातियों के फर्जी व्यक्तियों की नियुक्ति की गई थी ;

(ग) क्या कुछ जाली प्रमाणपत्र भी पकड़े गए हैं और यदि हां, तो जिला मजिस्ट्रेट, इलाहाबाद द्वारा कितने प्रणाम पत्रों को जाली घोषित किया गया है ; और

(घ) इन मामले में सरकार द्वारा क्या कार्यवाही की गई है और यदि कोई कार्यवाही नहीं की गई है तो उसके क्या कारण हैं ?

रक्षा मंत्रालय में राज्य मंत्री (श्री के. पी. सिंह देव) : (क) से (घ) सूचना इकट्ठी की जा रही है और यथासमय सदन के पटल पर रख दी जाएगी ।

#### Decrease in Share of Agricultural Exports

4575. SHRI MADHAVRAO SCINDIA : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the share of agricultural exports in India's total exports, as well as in world agricultural exports in 1982-83, had declined from that of 1968-69.

(b) if so, the details regarding the extent of decline ; and

(c) the steps taken by Government to upgrade these exports ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) and (b) As illustrated below, our aggregate exports as well as agricultural exports have increased considerably, in *absolute* terms, though their percentage has declined :